

Participation by Director Gokhale Institute of Politics and Economics at World Economic Science Conference at Novosibirsk (Russia)

852. SHRI INDRAJIT GUPTA :
SHRI YOGENDRA SHARMA :
DR. RANEN SEN :
SHRI SARJOO PANDEY :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the management of the Gokhale Institute of Politics and Economics had issued a directive to the Director of the Institute forbidding him from participation at the World Economic Science Conference held at Novosibirsk in Soviet Union ; and

(b) if so, the reasons for issuing such a directive ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) and (b). The information is being collected and will be laid on the Table of the House in due course.

✓ Non-fulfilment of Assurances given by R S S. to Government in 1948

853. SHRI INDRAJIT GUPTA :
SHRI A. SREEDHARAN :
SHRI YOGENDRA SHARMA :
SHRI K. M. MADHUKAR :
SHRI K. LAKKAPPA :
SHRI RAMAVATAR SHASTRI :
SHRI SARJOO PANDEY :
SHRI BHOGENDRA JHA :
SHRI CHANDRA SHEKHAR SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Rashtriya Swayamsevak Sangh had given an assurance to Government at the time of lifting the ban imposed on it in 1948 that it would not participate in politics and would confine itself to cultural activities ;

(b) whether it is a fact that the Sangh has violated the assurance and indulged in activities of a political nature ; and

(c) if so, whether any action is proposed to be taken against the organisation for violating the assurance given earlier ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF

HOME AFFAIRS AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) (a) Yes, Sir. Article 4 of the Constitution of the Rashtriya Swayam Sewak Sangh states that the Sangh as such has no politics and is devoted to purely cultural work.

(b) It is widely believed that the activities of the RSS and the speeches of its leaders have a prejudicial effect on the maintenance of harmonious relations between communities.

(c) No action would be possible under the Constitution against any organisation for participating in political activities. But Government are considering the question of enacting suitable legislation to deal with such activities of communal organisations which, on grounds of religion, promote or tend to promote feelings of enmity, hatred, disharmony or ill-will between different religious groups.

National Integration Council Decision for Campaign Against Communalism

854. SHRI YOGENDRA SHARMA :
SHRI INDRAJIT GUPTA :
SHRI DHIRESWAR KALITA :
SHRI ISHAQ SAMBHALI :
SHRI MUHAMMAD SHERIFF :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the recently held meeting of the Organising Committee of the National Integration Council had decided to launch a powerful campaign against communalism ; and

(b) if so, the steps taken to implement the decision ?

THE MINISTER OF STATE (SHRIMATI NANDINI SATPATHY) : (a) and (b). Yes. An intensive campaign has been launched in favour of communal harmony by the Government through all the various communication media. However, the joint mass campaign has not yet begun because some parties feel that no useful purpose will be served by it, if communal parties are to be associated with it.

Violent Incident in West Bengal

855. SHRI ONKAR SINGH :
SHRI SHARDA NAND :
SHRI J. B. SINGH :